Shri S. M. Banerjee: Please hear me. This happened in an area 2½ miles from the cease fire line. My information is....

Mr. Speaker: Whatever his information may be, who can tell whether he had that knowledge?

Shri Hem Barua: About the wires also, it is not very certain that the wires did not exist.

Mr. Speaker: I had called the hon. Member for the next item.

Shri Nath Pai (Rajapur): I had also given my name in connection with this notice. Unfortunately, it does not appear in the list. I would not like to quarrel with you on that. If you will permit me, I will ask a question.

Mr. Speaker: His name is in the second one.

Shri Nath Pai: In the first also.

Mr. Speaker: I will have the original taken out and see if his name is there. Shri Hem Barua.

डा० राम मनोहर लोहिया (फरुखाबाद) : अगर एक एक दल को एक एक सवाल आप पूछ लेने देते तो अच्छा होता ।

अध्यक्ष महोदय : नहीं साहब, मेरी दरख्वास्त है कि जो सारा प्रोसीजर बना हुआ है उस को उसी तरह से चलने दें ।

(ii) IAF DAKOTA CRASH NEAR BANIHAL PASS

Shri Hem Barua: I call the attention of the Minister of Defence to the following matter of urgent public importance and request that he may make a statement thereon:

The I.A.F. Dakota crash near Banihal Pass on the 22nd November 1963.

Shri Y. B. Chavan: Mr. Speaker, Sir, I regret to inform the House that a flying accident involving an I.A.F. Dakota aircraft occurred at 1022 hours on the 22nd November 1963 over the Banihal Pass. The aircraft was on flight from Srinagar in connection with the move of the Squadron to its winter base. The crew of the aircraft consisted of the following officers:—

Fg. Offr. S. S. Sidhu, G.D. (P).

Plt. Offr. D. Gupta, G.D. (P).

Plt. Offr. V. K. Sahasrabudhe, G.D. (N).

Plt. Offr. M. V. Singh, G.D. (P).

The following civilian employees were on board the aircraft.

Shri N. C. Chetty, Lascar

Shri Majumdar, Lascar

Shri Agnailik

Shri Alrish Radge

2. The aircraft took off from Srinagar at 1004 hours on 22nd November 1963 and reported position over Banihal Pass at 1022 hours. It was due to land at Jammu at about 1059 hours. When it was over due to land at Jammu, a search was undertaken for the missing aircraft. Four aircraft and helicopters were immediately deployed for the purpose but with no result. The search continued on the following days and the wreckage was located on 24th November 1963 on the side of a steep hill, about 12 miles from Banihal Pass.

3. In order to reach the site of the wreckage, an IAF helicopter attempted twice to land but it could not do so because of the steep slope of the hill. A ground rescue party was sent on the 25th November 1963, headed by an experienced mountaineer of the Army. The party established a camp just below the snow-line on the 25th November 1963 and reached the site of the wreckage at 4.30 p.m. on 26th November 1963. The snow being soft,

(Shri Y. B. Chavan)

the climb-up of the rescue party was slow.

4. According to the report received from the rescue party, all the 8 persons on board the aircraft were killed as a result of the crash. The rescue party has removed the bodies of the following personnel from the crew compartment:—

1. Flying Officer S. S. Sidhu
2. Pilot Officer D. Gupta
3. Pilot Officer M. V. Singh
4. Shri Agnailik (Civilian)

The dead bodies of the above-mentioned persons were brought to Khanabal at 11 p.m. yesterday. These will be taken to Srinagar today.

The remaining 4 bodies are buried inside the aircraft which will be taken out after hacking the air-frame of the aircraft. The rescue party, which returned yesterday, will go back today with the required hacking material and extricate the remaining dead bodies.

5. In accordance with the Air Force Rules, a Court of Inquiry has been ordered. The cause of the accident and other details will be known when the proceedings of the Court of Inquiry are received. The extent of loss caused to the State as a result of the accident, will also be assessed by the Court of Inquiry. The cost of the aircraft involved in the accident is approximately Rupees four lakhs.

6. The question of the grant of pensionary awards to the dependants of the deceased personnel will be considered in accordance with the Rules.

श्री बागड़ी (हिसार) : स्पीकर साहब इसका हिन्दी में तरजुमा करवा दीजिये ।

श्री यशवन्तराव चह्वाण : मुझे खुशी होती कि मैं इसे हिन्दी में भी पढ़ देता, लेकिन मेरे पास इस समय इसका तरजुमा नहीं है । इसके लिये माफी चाहता हूं । मैं वह बाद में दे सकता हूं ।

श्री कछवाय (देवास) : अध्यक्ष महोदय . . .

अध्यक्ष महोदय : आप बैठ जायें मैं बतलाता हूं ।

Mr. Speaker: I had requested all the Opposition leaders to meet me, and we have discussed and arrived at certain conclusions. That I would announce in a day or two, after writing them out, and consulting all the Members that were present.

कल मैंने विरोधी दल से सब लीडरों को बुलाया था और उन में श्री बागड़ी के लीडर भी शामिल थे । अभी इस काम को जैसे पहले चलता था वैसे ही चलने दीजिये । हमने कुछ फैसले लिये हैं, लेकिन चूंकि उनको कल ही लिया है इस लिये उन पर आज अमल नहीं हो सकता ।

Shri Y. B. Chavan: I have just received a copy of the translation. If the hon. Member requires it, I am prepared to read it.

अध्यक्ष महोदय : पढ़ दीजिये ।

श्री यशवन्तराव चह्वाण : अध्यक्ष महोदय, मुझे सदन को यह सूचित करते हुए दुःख हो रहा है कि २२ नवम्बर १९६३ को बनिहाल दर्रे पर १०–२२ बजे एक वायु दुर्घटना हुई जिस में भारतीय वायुसेना का एक डकोटा वायुयान दुर्घटनाग्रस्त हो गया । यह वायुयान श्रीनगर से उड़ रहा था और इस की उड़ान इसके स्क्वाड्रन को जाड़े का आधार बनाने के सिलसिले में थी । इस

वायुयान के कर्मी दल में निम्नलिखित अफसर थे :—

फ्लाइंग अफसर एस० एस० सिद्ध—जी डी० (पी)

पायलट अफसर डी० गुप्ता—जी० डी० (पी)

पायलट अफसर व्ही० के० सरारबुद्धे—जी० डी० (एन०)

पायलट अफसर एम० ही० सिंग—जी० डी० (पी०)

निम्नलिखित सिविल कर्मचारी भी इस वायुयान पर थे :—

श्री एन० सी० चाटी (लश्कर)

श्री मजुमदार (लश्कर)

श्री अग्नालीक

श्री अलरिस राजे

वायुयान २२ नवम्बर १९६३ को १०-०४ बजे श्रीनगर से उड़ा और उसने १०-२२ बजे बनिहाल दर्रे पर स्थान ले लिया। इसे जम्मू १०-५९ बजे पहुंचना था। जब इसे जम्मू पहुंचने में देर हुई तो खोए हुए वायुयान का पता लगाने का प्रयत्न किया गया। ४ वायुयान और हेलिकोप्टर इस काम में लगाये गये। किन्तु इसका कोई परिणाम नहीं निकला। अगले दिन की तलाश जारी रही और २४ नवम्बर १९६३ को एक ढालू पहाड़ी पर वायुयान के टूटे फूटे भाग दिखलायी पड़े। यह स्थान बनिहाल दर्रे से १२ मील की दूरी पर था।

दुर्घटना स्थल पर पहुंचने के लिये भारतीय वायूसेना के एक हैलिकोप्टर ने दो बार उतरने का प्रयत्न किया किन्तु पहाड़ी बहुत ढाल होने के कारण उतरने में वह कामयाब न हो सका। २५ नवम्बर १९६३ को सेना के अनुभवी पर्वतारोही के नेतृत्व में पैदल टोह लगाने वाला एक दल भेजा गया। २५ नवम्बर, १९६३ को इस दल ने बर्फ रेखा के ठीक नीचे अपना कैंप लगाया और यह दल २६ नवम्बर, १९६३ को ४-३० जे सायंकाल दुर्घटना स्थल पर पहुंचा। बर्फ बहुत ही मुलायम था इस लिये यह दल बर्फ पर बहुत धीमी गति से चढ़ सका।

टोह दल से जो सूचना मिली है उस के अनुसार वायुयान के आठों यात्री मर गये। टोह दल ने निम्नलिखित व्यक्तियों की लाशों को हटाया है :—

१ फ्लाइंग अफसर एस० एस० सिद्धू

२. पायलट अफसर डी० गुप्ता

३. पायलट अफसर एम० ही० सिंग

४. श्री अग्नालिक (सिविलियन)

उपर्युक्त व्यक्तियों की लाशें कल ११ बजे रात को खानाबाल लायी गयी हैं। आज ये श्रीनगर लायी जायेंगी।

बाकी चार लाशें वायुयान के अन्दर दबी हुई हैं और वायुयान का ढांचा हटाने के बाद ही उन्हें प्राप्त किया जा सकेगा। टोह दल जो कि कल वापिस आया है आज फिर खोजने का सामान ले जा कर बाकी लाशों को निकालेगा।

वायुसेना नियमों के अन्तर्गत एक कोर्ट आफ एन्क्वायरी बिठायी गयी है। घटना का कारण तथा दूसरे विस्तृत विवरण कोर्ट आफ एन्क्वायरी के बाद ज्ञात होंगे। इस दुर्घटना में होने वाली हानि का पता भी एन्क्वायरी के बाद लगेगा। वायूयान की लागत लगभग ४ लाख रुपये थी। मरे हुए व्यक्तियों के आश्रितों को पेंशन देने के प्रश्न पर नियमों के अन्तर्गत विचार किया जायेगा।

Shri Hem Barua: This tragic air crash took place on the 22nd November and the hon. Defence Minister stated that the site was located on 24th November. Is it not a fact that on 24th November, Sunday, the news of this aircrash was released to the Press and then hastily withdrawn, after the news reached the Press table? May I know the grounds for this odd behaviour of the Government

(Shri Hem Barua)

to blackout the entire incident when the whole country was legitimately interested in knowing about this incident because they knew that this plane was missing for 48 hours.

Shri Y. B. Chavan: I have no information about what the hon. Member is saying.

Shri Hem Barua: Will he find it out? May I have an assurance to that effect? It is a very important matter and we want to know it.

Mr. Speaker: I will ask the hon. Minister to find it out.

Shri P. C. Borooah (Sibsagar): What possibly could be the cause of aircrash and was its airworthiness tested before it took off?

Shri Y. B. Chavan: I presume so.

Shri S. M. Banerjee: Is it a fact that some of the IAF Dakotas lack proper repair and maintenance and if so, has this aircraft been checked properly before it took off?

Shri Y. B. Chavan: I think the normal precautions of repair, inspection, check-up, etc. before a particular aircraft takes off must have been taken. That is my presumption but we will have to wait for the report of the enquiry committee for details.

श्री यशपाल सिंह : जब कि डकोटा डिफेंस परपज के लिये है तो उसमें एक दम चार सिविलियन अफसर कैसे भर दिये गये ?

Shri Y. B. Chavan: I think when they go back to their winter base, they have to take other people also, belonging to the Air Force. These civilians belong to the Air Force.

Shri Swell: The most extraordinary thing about this helicopter and the Dakota crash is the coincidence. The two air-craft belong to the Indian Air Force. The crashes took place on the same day in the same area and at about the same time, in Kashmir. *Prima facie*, the Government has said that there is no case of sabotage.

Mr. Speaker: No body has said about that.

Shri Swell: I am linking both.

Mr. Speaker: He might put the question direct.

Shri Swell: Will the Government assure us that this is not as if an evil spirit is working against India?

Mr. Speaker: Shri Prakash Vir Shastri.

श्री प्रकाशवीर शास्त्री : क्या माननीय मंत्री को यह जानकारी है कि इस से पहले भी बनिहाल के पास इस तरह की विमान दुर्घटनायें हो चुकी है और काश्मीर राज्य की ऐतिहासिक स्थिति को देखते हुए और वर्तमान संकट काल को ध्यान में रखते हुए क्या कुछ इस प्रकार की विशेष व्यवस्थायें की जा रही है जिससे भविष्य में इस प्रकार की दुर्घटनायें इस स्थान पर न हों ?

Shri Y. B. Chavan: I can generally say "Yes", but about this particular matter, I will have to wait for the report.

Shri Warior: May I know whether the Ministry got this information direct from the area or from the press? Did the first information come from the local press or direct from the area?

Shri Y. B. Chavan: I got the information from the Defence Ministry on the evening of the 22nd.

Shri Hem Barua: He has now admitted what I said, that he got it on the 22nd. Then it was released to the press. But in reply to my question, he said "I do not know anything about it." He has thrown dust into our eyes.

Shri Y. B. Chavan: I would like Shri Hem Barua to interpret correctly what I said. I got the information about the missing of the aircraft on the 22nd evening, and not about the crash, etc.

Shri Hem Barua: He got the nformation about the crash on the 24th.

Mr. Speaker: Order, order. There is no dust in my eyes.

Shri Kapur Singh (Ludhiana): This House would like to know whether these successive tragic occurrences involving grave loss to our armed services are purely acts of God or there is some reason to believe that they are directly or indirectly acts of our potential enemies or whether they are due to gross laxity of an organisational character on our side.

Shri Y. B. Chavan: For a final view in this matter, we will have to wait for the report of the enquiry committee.

श्री बागड़ी : एक ही दिन में एक ही इलाके में दो विमान दुर्घटनाओं का होना इस तरह के हालात के अन्दर कि एक दुर्घटना तो हैलीकोप्टर के १५०–२०० फुट की ऊंचाई पर टेलीफोन के तार से उलझ कर हुई जिसमें कि सवार पांचों फौजी अफसर समेत चालक के मारे जांय और उन के सिर भी कटें और दूसरी दुर्घटना डकोटा के वहां पर गिर जाने और उसमें सवार यात्रियों के मारे जाने की हुई। उस के ऊपर प्रधान मंत्री जी ने यह कह भी दिया कि इस के अन्दर कोई साजिश या तोड़-फोड़ का हाथ नहीं है, तो मैं अपने डिफेंस मिनिस्टर साहब से जानना चाहूंगा कि क्या उन्होंने भी इस बारे में कुछ अपना इस प्रकार का अनुमान लगा लिया है कि उन के पीछे कोई साजिश या विस्फोट नहीं है ?

अध्यक्ष महोदय : यह सवाल तो पहले किया गया है।

Shri Y. B. Chavan: I do not want to give my inferences because it is not safe to make inferences.

श्री बागड़ी : ऐसा कभी दुनिया में हुआ नहीं हुजूर, कि १५० फुट की बुलन्दी से हैली-कोप्टर तार में उलझ कर गिरे और उस में सवार लोगों का एक का भी सिर बाकी न रहे....

अध्यक्ष महोदय : अब आप बहस करने लग गये।

श्री बागड़ी : जैसा कि प्रधान मंत्री जी ने बतलाया कि उन्हें किसी साजिश या तोड़फोड़ की कार्यवाही की आशंका नहीं है, डिफेंस मिनिस्टर साहब का इस बारे में क्या अनुमान है ? अब अनुमान और प्रमाण से तो हीं यह चलता है....

अध्यक्ष महोदय : अब आप बैठ जायं।

Shri D. C. Sharma (Gurdaspur): May I know if, according to international standards, the Dakota aircraft is fit for use in the altitudes and in the regions where it is being used?

Shri Y. B. Chavan: Yes, Sir.

Shri Nath Pai: What kind of weather condition was prevailing when the plane took off and was the pilot flying under blind-flying conditions or instrumental conditions? That means, was he flying under visible conditions or with what is called instrumental-aid flying?

Shri Y. B. Chavan: I have no information on that point now.

12.34 hrs.

PAPERS LAID ON THE TABLE

ORDERS UNDER COPYRIGHT ACT, 1957

The Minister of Education (Shri M. C. Chagla): I beg to lay on the Table a copy each of the following Orders under section 43 of the Copyright Act, 1957:—

(i) The International Copyright (Fifth Amendment) Order, 1963 published in Notification No. S. O. 2731 dated the 19th September, 1963.

(ii) The International Copyright (Sixth Amendment) Order, 1963 published in Notification No. S. O. 3056 dated the 25th October, 1963.

[*Placed in Library. See* No. LT-1934/63.]